

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4639  
ANSWERED ON:18.12.2009  
ORPHANAGES  
Ju Dev Shri Dilip Singh

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a): the number of orphanages in the country including Chhattisgarh, Madhya Pradesh, Jharkhand and Orissa at present, State-wise;
- (b): the details of funds sanctioned and utilised by the State Governments during each of the last three years and the current year so far for the purpose; and
- (c): the number of children living in these orphanages, State-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c): Ministry of Women and Child Development was implementing two schemes prior to 2009-10, for the welfare of orphans. These are:

(i) Scheme of Assistance to Homes for Children [Shishu Greh] to Promote In- country Adoption` under which grant-in-aid was given to voluntary organizations and Governments to run homes for orphaned/abandoned children of 0-6 years for giving them quality child care and placement in adoption. The details of grant-in- aid released, organizations and homes/units assisted under this scheme during the period of last three years are available on Central Adoption Resource Agency [CARA]'s website- [www.adoptionindia.nic.in](http://www.adoptionindia.nic.in).

(ii) A Programme for Juvenile Justice, under which financial assistance was provided to the State Governments/UT Administrations to meet 50 per cent of their expenditure requirements for establishment and maintenance of children homes either by the State Governments itself or in association with voluntary organizations. The details of grant-in-aid released, homes and beneficiaries assisted under this scheme to the State Governments/UT Administrations during the period of last three years are available in the Ministry's website- [www.wcd.nic.in](http://www.wcd.nic.in). The unutilized fund, if any, available with the grantee organizations/State Governments/UT Administrations at the end of financial year, was adjusted while releasing the grant for the next financial year.

Ministry of Women and Child Development has launched a new centrally sponsored scheme namely `Integrated Child Protection Scheme [ICPS]` and this scheme is implemented from the current financial year 2009-10 under which the above said two schemes have been merged. During the current financial year, no fund under this scheme has been released to the State Governments/UT Administration so far.

This Ministry only maintains information regarding orphanages accessing grants under the above mentioned schemes.